

1379/21



On the basis of OM No. D1-3/27275/2020 Dated 15-05-2020 of

Hon'ble High Court of Kerala.

Restricted cause list for 21.08.2020

	Civil cases	Advocates
1	LAR.65/05	Adv.Surendran Karat, Adv. K.V.Pavithran-- Addl. Govt. Pleader
2	IA. 1147/19 in LAR.536/10	Adv.K.Shaju -- Addl. Govt. Pleader
3	CMA.9/18	Adv.C.P.Raveendran -- Adv. V.K.Shyamaprasad
4	AS.16/13	Adv.Adv. O.G.Premarajan -- Adv.K.K.Chithran
5	LAR.108/14	Adv.Dennis Thomas -- Addl. Govt. Pleader
	Criminal Cases	Advocates
		NIL

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ADDL. SUB JUDGE.

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2. The Secretary, Bar Association, Thalassery
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4. The Notice Board
5. The file

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On the basis of OM No. D1-3/27275/2020 Dated 15-052020 of

Hon'ble High Court of Kerala.

Restricted cause list for 20.08.2020

	Civil cases	Advocates
1	IA.744/19 in LAR.467/13	Adv.Shyni -- Addl. Govt. Pleader
2	LAR.524/13	Adv. S.J.Abraham, Adv. Vasu Thottathil-- Addl. Govt. Pleader
3	AS.80/14	Adv. Shahariyar.V.K -- Adv.K.C.Reghunathan
	Criminal Cases	Advocates
		NIL

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On the basis of OM No. D1-3/27275/2020 Dated 15-052020 of

Hon'ble High Court of Kerala.

Restricted cause list for 19.08.2020

	Civil cases	Advocates
1	AS.71/14	Adv. Jayaprakashan R.A. -- Adv. Gopakumar.G.K
2	EA.20/20 in EP.264/10	Adv.G.K.Gopakumar --
3	EP.6/19	Adv. S.J.Abraham --Addl. Govt. Pleader
4	EP.14/19	Adv. S.J.Abraham --Addl. Govt. Pleader
	Criminal Cases	Advocates
1	SC.1073/18	Addl.Public Procecuter, Adv.Shabeer.K.V, Adv.Shabeena Mariyam
2	SC.31/20	Addl. Public Procecuter Legal Aid counsel
3	SC.329/19	Addl. Public Procecuter Legal Aid counsel
4	SC.653/18	Addl. Public Procecuter
5	SC.500/12	Addl.Public Procecuter N.R.Shanavas
6	SC.466/11	Addl.Public Procecuter Avd.Vinod Kumar Chambalon


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On the basis of OM No. D1-3/27275/2020 Dated 15-052020 of

Hon'ble High Court of Kerala.

Restricted cause list for 18.08.2020

	Civil cases	Advocates
1	AS.145/12	Adv.Gopakumar.G.K --Addl. Govt. Pleader
2	IA.501/19 in OS.116/09	Adv.V.R.Nasar -- K.P.Santhosh
3	AS.23/14	Adv. C.P.Raveendran, Adv. Rajendran -- C.K.Ramachandran
4	OS.340/12	Adv.K.K.Prasad -- Adv.Vinod Kumar Chambalon
5	IA. /19 in LAR.2/16	Adv.P.M.Sreejith -- Addl. Govt. Pleader
	Criminal Cases	Advocates
1	SC.33/20	Addl.Public Procecuter --

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Hon'ble High Court of Kerala.

Restricted cause list for 17.08.2020

	Civil cases	Advocates
1	OS.96/12	Adv.Gopakumar.G.K -- Adv.K.Rathnakaran, Adv.C.P.Raveendran &Adv. K.K.Prasad
2	OS.74/19	Adv.K.Anil Prakash -- Adv.T.Prakashan
3	OS.50/20	Adv.E.Sanil Kumar --
4	EP. 40/18	Adv.P.Sasi -- Adv. Shankaranarayanan
5	AS 79/19 Criminal Cases	Adv. K. Rajeshan -- Adv. N. Premarajan Advocates
1	SC.199/09	Addl.Public Procecuter, Adv.K.Ajith Kumar
2	SC.397/12	Addl.Public Procecuter, Adv.K.Viswan
3	SC.41/13	Addl.Public Procecuter, Adv.P.C.Noushad -
4	SC.574/13	Addl.Public Procecuter, Adv.Jameel Ahammed , Adv.T.K.Rathnakumar


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